

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 203
IB-25/ND/2020**

IN THE MATTER OF:

Sh. Nitin Singh

...PETITIONER

Vs.

M/s. Dr Johns Lab Pharma Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 13.01.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Op.-Creditor/F.C. :Mr. P. Bhattacharya, Advocate
For the Respondent/ Corporate-debtor :Mr. Samrendra Kumar,
Advocate**

ORDER

Heard the submissions made by counsel for the operational creditor. Advocate Samrendra Kumar has appeared on behalf of the corporate debtor and offered to file Vakalatnama within a couple of days and reply within a week's time. Post the matter to 24.01.2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**